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Title: Regarding categorization of persons belonging to Scheduled Caste in Andhra Pradesh.

SHRI RAJIAH SIRICILLA (WARANGAL): Thank you, Mr. Deputy Speaker, Sir for giving me an opportunity to speak. It is regarding categorization of the Scheduled Caste communities in Andhra Pradesh. There are about 59 sub-communities in the Scheduled Castes. Except one or two, rest of the communities have neither tasted butter, nor bread. Their financial and social condition is very miserable and pathetic.

There is one community named Dakkala. They sit at the centre of the SC colony and they beg for food. This is the condition of the Dakkala community. To rectify this situation, there was an agitation in the State. The State Assembly also unanimously resolved for their categorization. All the political parties in the Andhra Pradesh resolved unanimously for SC categorization. Usha Mehra Committee was specially appointed to enquire and realise the importance of their categorization. Usha Mehra Committee also recommended for categorization. Justice Ram Chandra Raju Committee also recommended for categorization. Still this Bill is pending.

I urge upon the Government, through you, Sir, to kindly bring the Categorisation Bill in the Parliament and get it passed. I would also request Sonia Gandhi *ji* to influence over the Ministry of Social Justice and Empowerment to bring the Bill for passage by this august House.

MR. DEPUTY-SPEAKER:

Shri Ponnam Prabhakar and

Shri Gutha Sukhender Reddy are allowed to associate with the issue raised by Shri Rajaiah Siricilla.